

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH  
COURT. NO- II**

(22) C.P.(IB)-3299(MB)/2018

CORAM:

**SHRI. RAJASEKHAR V. K  
MEMBER (Judicial)**

**SHRI RAVIKUMAR DURAISAMY  
MEMBER (Technical)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **13.02.2020**

NAME OF THE PARTIES: DVR Sekhar

V/s

Gammon India Ltd.

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE.

**ORDER**

1. Learned Counsel for the Corporate Debtor present. No representation on behalf of the Operational Creditor.
2. List this matter on **27.03.2020** along with all connected Company Petitions against the same Corporate Debtor.

**Sd/-**

**RAVIKUMAR DURAISAMY  
Member (Technical)**

13.02.2020  
Sushil

**Sd/-**

**RAJASEKHAR V.K  
Member (Judicial)**